

Central Administrative Tribunal, Principal Bench

Original Application No. 715 of 2001

New Delhi, this the 3rd day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member(A)

Shri Kartar Singh s/o late Shri Jage Ram
working as U.D.C., resident of
Qr. No. 698, Sector-12,
R.K. Puram, New Delhi

- Applicant

(By Advocate: Shri T.C. Aggarwal)

Versus

1. Chief Secretary
National Capital Territory of Delhi,
Delhi

2. The Controller
Principal Accounts Office,
Govt. of NCT of Delhi
Mori Gate, Delhi

- Respondents

(By Advocate: Shri Ajesh Luthra)

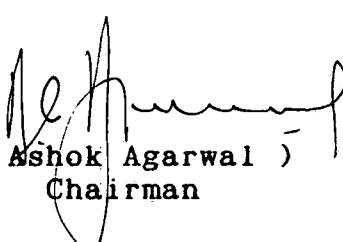
O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

On an application made by Shri Aggarwal
appearing on behalf of the applicant, leave is granted to
withdraw the OA. No order as to costs.


(V.K. Majotra)

/dkm/


(Ashok Agarwal)
Chairman